

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

IA 787 of 2020 in CP(IB) 257 of 2019

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2020**

Name of the Company: George Samuel RP For Jason Dekor Pvt
Ltd
V/s
Yogeshkumar Jashwantlal Thakkar & Ors

Section 43 & 44 of IBC,2016.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

ORDER

(Through Video Conferencing)

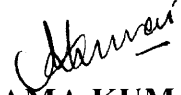
Advocate, Mr. Monaal J. Davawala is present on behalf of the applicant.

The instant application is filed under Section 43 and 44 of the IBC, 2016.

The Registry as well as Applicant is directed to issue Notice to the respondents.

List the matter on 17.12.2020


**CHOCKALINGAM THIRUNAVUKKARASU
MEMBER (TECHNICAL)**


**MANORAMA KUMARI
MEMBER (JUDICIAL)**

Dated this the 23rd day of November, 2020.